

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1008
TO BE ANSWERED ON 08.02.2019

Jallikattu

1008. SHRI B. SENGUTTUVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Jallikattu is allowed to be held in the current Pongal Season in various parts of Tamil Nadu with a new set of hard and fast guidelines regulating the sport of bull-taming with strict adherence to the rules regarding cruelty to animals and ensuring safety to the participants and onlookers, if so, the details thereof;
- (b) whether the conduct of the Jallikattu was in strict adherence with the rules prescribed, if so, the details of the rules for the conduct of the sport;
- (c) whether his Ministry has any statistics regarding the number of bulls injured or dead in the current season, if so, the details thereof; and
- (d) whether any Guinness World Record event was attempted in the conduct of Jallikattu in Tamil Nadu, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) As per the provisions of Section 2 (dd) of the Prevention of Cruelty to Animals (Tamil Nadu Amendment) Act, 2017 Jallikattu events are being conducted from Pongal season in various parts of Tamil Nadu after notification and by strictly adhering to the said rules in order to ensure the safety of the bulls, participants and onlookers.
- (b) The rules of Jallikattu i.e., Prevention of Cruelty to Animals (Conduct of Jallikattu) Rules, 2017 have been notified vide G.O. (Ms) No. 7, Animal Husbandry, Dairying and Fisheries (AH3) Department, dated 21.01.2017 and the events are conducted by strictly adhering to the same rules in order to ensure the bulls are not subjected to unnecessary pain and suffering.
- (c) From the data received from State Government of Tamil Nadu, 78 bulls have sustained minor injuries in various parts of the State and one bull is reported to have died as on 31.01.2019.

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- (d) The State Government of Tamil Nadu gives permission to the organizations for conduct of Jallikattu. Neither the Government nor the District Administration have applied / recommended/ attempted for any Guinness Record event.
